

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 197 of 2010 &
IA No. 276 & 277 of 2010

Dated: 15th July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Solapur Bioenergy Systems (P) Ltd. ... Appellant (s)

Versus

Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Mr. Abhishek Mitra for MSEDCL
Ms. Richa Bhardwaj for
Mr. Buddy A Ranganadhan for R-1

ORDER

At the request of the learned Counsel for the parties, post
the matter for hearing on 18.07.2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK /RKT